



HARYANA LEGISLATIVE ASSEMBLY

December Session 2023

Un-Starred Questions

15th December, 2023

Total Question - 40

To Metal the Passages

1 Sh. SITA RAM YADAV (Ateli):

Will the Deputy Chief Minister be pleased to state the details of the 33 feet (6 Karam) passages falling under the Ateli Assembly Constituency which are likely to be metalled by the Government togetherwith the time by which such passages are likely to be metalled?

To Metal the Passages

2 Sh. SITA RAM YADAV (Ateli):

Will the Agriculture & Farmers Welfare Minister be pleased to state the details of the 27.5 feet (5 Karam) passages falling under the Ateli Assembly Constituency which are likely to be metalled by the Government togetherwith the time by which such passages are likely to be metalled ?

To Metal the Passages

3 Sh. SITA RAM YADAV (Ateli):

Will the Development & Panchayats Minister be pleased to state the details of the 16.5 (3 Karam) passages falling under the Ateli Assembly Constituency which are likely to be metalled by the Government togetherwith the time by which such passages are likely to be metalled ?

Present Status of Gochhi Drain

4 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Chief Minister be pleased to state:-

a) whether it is a fact that a meeting headed by Sh. Mool Chand Sharma was held in Chandigarh regarding the Gochhi Drain which is passing through Ballabhgarh/Faridabad/NIT Assembly Constituency; if so, the details of the minutes of the meeting thereof;

b) the present status of the Gochhi Drain togetherwith the quality of the water which is flowing in the said drain alongwith the time when the test of water quality was conducted at last time;

c) whether it is also a fact that the Director General, Rashtriya Swatchh Ganga Mission has asked the Chief Secretary of Haryana to send the DPR after preparation and in this context the inspection had been done by the officers of Pollution Department on dated 04 June, 2022 togetherwith the details of the report of the concerned officers; and

d) whether there is any proposal under consideration of the Government to beautify the abovesaid drain and to prevent the accumulation of the dirty water in the drain togetherwith the time by which the abovesaid work is likely to be completed?

Permission to Break Roads/Streets

5 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Urban Local Bodies Minister be pleased to state:-

- a) whether it is a fact that the Urban Local Bodies department issued the permission to the Private Companies for breaking the roads/streets in various Municipalities, Municipal Corporations and Municipal Councils in State since 01 January, 2020; if so, the district-wise and company name wise details thereof;
- b) whether the permission has been given in Municipalities, Municipal Corporations and Municipal Councils in State for breaking the roads/streets or cutting the roads/streets togetherwith the details thereof;
- c) the details of the conditions on which the said permission is being given by the Municipalities, Municipal Corporations and Municipal Councils togetherwith the action being taken against the Private Companies that didn't fulfil the conditions;
- d) the details of the action being taken against the companies who break the road/street without having the permission from Municipalities, Municipal Corporations and Municipal Councils; and
- e) the basis on which the permission for breaking the road/street has been given to any company?

Quality Test of Power Press Machine

6 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Deputy Chief Minister be pleased to state:-

- a) the time period of conducting quality test of the machines by the Government in those Industries in which Power Press machines are being used/applied in State;
- b) the time when the last quality test was conducted by the Industries Department in Gurugram and Faridabad districts togetherwith the district-wise details of test report thereof;
- c) whether the power press machines equipped with sensors of modern technology are being used in such industries where the work of power press is

being executed in Faridabad/Gurugram or not togetherwith the company-wise list thereof alongwith the action being taken by the Government against such companies in which sensor operated power press machines are not being used; and

d) the number of the labourer who got injured during working on power press machines in the industries from January, 2015 to 30 November, 2023 togetherwith the number of labourer have been handicapped alongwith the district wise and company name wise details thereof?

Number Pension Beneficiaries

7 Sh. SHISHPAL SINGH KEHARWALA (Kalanwali):

Will the Social Justice and Empowerment be pleased to state:-

a) the year wise total number of beneficiaries from oldage, handicapped and widows whose pensions have been discontinued in State after 1st January, 2019 togetherwith the basis on which the said pensions have been discontinued alongwith the details of district Sirsa; and

b) the officer to whom the power has been delegated by the Government of making pensions on district level?

Extent of Amount Spent on Advertisement

8 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Chief Minister be pleased to state:-

a) the extent of amount spent on the advertisements made by the Government through various mediums like newspaper, on the Government buses, You-Tube and T.V. channel etc. from 01.01.2022 to 30.11.2023 togetherwith the item-wise details thereof; and

b) the medium through which many of the advertisements regarding achievements of 9-year tenure of the government were published in the State togetherwith the medium-wise and item-wise extent of amount incurred on all

the abovesaid advertisements as well as the details thereof?

Number of Posts Advertisement of Group A and B

9 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Chief Minister be pleased to state:-

a) the category-wise detail of advertisements of Group A and B posts published by the HPSC from October, 2019 to November, 2023 togetherwith the time of publication thereof;

b) the category-wise number of abovesaid advertised posts which were cancelled and re-advertised with dates togetherwith the category-wise data of all the said posts and the reasons thereof;

c) the number of the court cases on the abovesaid posts which have been decided by the Hon'ble Punjab and Haryana High Court togetherwith the category wise details thereof as well as the details/reasons for which the candidates had to take resort of the Hon'ble Punjab and Haryana High Court; and

d) the number of recruitments have been made and lying pending so far on the abovesaid advertised posts from October, 2019 to November, 2023 togetherwith the post and category-wise details of abovesaid recruitment thereof?

Details of Advertisement of Group B and C Posts

10 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Chief Minister be pleased to state:-

a) the category-wise detail of advertisements of Group B and C posts published by the HSSC from October, 2019 to November, 2023 togetherwith the time of publication thereof;

b) the category-wise number of abovesaid advertised posts which were cancelled and re-advertised togetherwith the time thereof alongwith the category-wise data of all the said posts and the reasons thereof;

c) the number of the court cases on the abovesaid posts which have been decided by the Hon'ble Punjab and Haryana High Court togetherwith the category wise details thereof as well as the details/reasons for which the candidates had to take resort of the Hon'ble Punjab and Haryana High Court; and

d) the number of recruitments made and lying pending so far on the abovesaid posts from October, 2019 to November, 2023 togetherwith the post and category-wise details of abovesaid recruitment thereof?

To Start Construction Work of Nursing College

11 Sh. SUBHASH GANGOLI (Safidon):

Will the Medical Education & Research Minister be pleased to state:-

a) whether it is a fact that the foundation stone of the nursing college in Safidon has been laid four years back; and

b) if so, the time by which the construction work of said college is likely to be started?

Compensation of Damaged Crops

12 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Deputy Chief Minister be pleased to state whether the compensation

of damaged crops (since 2020-21) has been paid by the Government to the farmers of Gohana Assembly Constituency; if not, the village-wise details thereof?

Posting of Doctors and Para Medical Staff

13 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Health Minister be pleased to state:-

a) whether the Doctors and Para Medical Staff in Government BPS Mahila Medical College Khanpur Kalan have been posted as per norms; if not, the details thereof; and

b) whether the Doctors and Para Medical Staff in other Government Medical Colleges of State have been posted as per norms; if so, the details thereof?

To Install Sewerage System

14 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Public Health Engineering Minister be pleased to state whether there is any proposal under consideration of the Government to install sewerage system in village Raipur Rani of Kalka Assembly Constituency; if so, the time by which it is likely to be installed togetherwith the details thereof?

To Repair the Roads

15 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the following roads of the Kalka Assembly Constituency have been damaged completely:-

i) Pyarawala to Bhawali;

ii) Khetpurali to Dhoodgarh;

iii) Khetpurali to Tirlokpur; and

b) if so, the time by which the abovesaid roads are likely to be reconstructed/repaired?

To Open a Government College

16 Sh. DHARAM SINGH CHHOKER (Samalkha):

Will the Higher Education Minister be pleased to state whether there is any proposal under consideration of the Government to open a Government College in village Aatta in Samalkha Assembly Constituency; if so, the time by which it is likely to be opened?

To Upgrade the Hospital

17 Sh. DHARAM SINGH CHHOKER (Samalkha):

Will the Health Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to upgrade the Government Hospital of Samalkha from 50 beds upto 100 beds; if so, the time by which it is likely to be upgraded;

b) whether it is a fact that there is shortage of equipment in the abovesaid hospital; if so, the time by which such equipment are likely to be made available; and

c) whether it is also a fact that the posts of Doctors and Medical Staff are lying vacant in the abovesaid hospital; if so, the time by which such posts are likely to be filled togetherwith the details thereof?

To Construct Sports Stadium

18 **Sh. AMARJEET DHANDA (Julana):**

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that there is no sports stadium in villages i.e. Khera-Bakhta, Kharenti and other nearby 5-6 villages; and
- b) if so, the time by which sport stadiums are likely to be constructed in abovesaid villages?

Administrative Approval of Block Office Building

19 **Sh. AMARJEET DHANDA (Julana):**

Will the Deputy Chief Minister be pleased to state: -

- a) whether it is a fact that the technical approval of construction of new building of Julana Block office has been given by the Chief Engineer Panchayati Raj vide letter No KPRC-2023/8336 Dated 17/03/2023, but its administrative approval has not been granted so far; and
- b) if so, the time by which the abovesaid administrative approval is likely to be granted?

Total Number of Patients of Hepatitis B and C

20 **Sh. SHAMSHER SINGH GOGI (Assandh):**

Will the Health Minister be pleased to state:-

- a) the total number of patients suffered from the disease of Hepatitis B and C from April, 2022 to November, 2023 in Assandh Assembly Constituency;
- b) the details of the action taken by the Health Department for the patients suffering from abovesaid disease; and

c) the steps taken by the Government to prevent the abovesaid disease in future togetherwith the complete details thereof?

Details of C.M. Announcements

21 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):

Will the Chief Minister be pleased to state:-

a) the year wise and district wise details of the announcements made by the Hon'ble Chief Minister from 1st January, 2022 to November, 2023 in the State togetherwith the number of announcements fulfilled and still under process; and

b) the number of announcements on which the work has not been started so far togetherwith the number of announcements which have been declared not feasible alongwith as well as the details thereof ?

Total Expenditure Incurred on Advertisements

22 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):

Will the Chief Minister be pleased to state the year wise total expenditure incurred on the advertisements issued by boards, corporation and other Government agencies from November 2019 till to date togetherwith the details thereof?

Beneficiaries Under Parali Protsahan Yojna

23 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Agriculture and Farmers Welfare Minister be pleased to state:-

a) the district-wise detailed list of beneficiaries to whom monetary benefits have been provided by the Government under Parali Protsahan Yojana in the State from October, 2021 till to date;

b) the time period taken from application to credit the funds into beneficiary's bank account; and

c) the district-wise detailed list of cases where Government has not credited the amount to beneficiary's bank account togetherwith the reasons therefor?

Incidents of Cyber Crime

24 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Home Minister be pleased to state:-

a) the number of incidents of Cyber Crime in the State since year 2019 till to date togetherwith the district-wise details thereof;

b) the district-wise details for the last three years of financial and other losses during the incidents;

c) the district-wise details of the guidelines issued and steps taken by the Government to curb the increasing crime of this type in the last two years; and

d) the success rate of these steps taken by the Government?

To Control Illegal Encroachment

25 Shri CHIRANJEEV RAO (Rewari):

Will the Urban Local Bodies Minister be pleased to state:-

a) the steps taken by the Government to control illegal encroachment in the State; and

b) the fines imposed by the Government on such encroachments from the year 2015 till to date?

Measures Taken Over Illegal Construction

26 Shri CHIRANJEEV RAO (Rewari):

Will the Urban Local Bodies Minister be pleased to state:-

- a) the measures taken by the Rewari Administration over the illegal in unauthorized colonies from the year 2019 till to date;
- b) the action taken by the Rewari Administration to stop mushrooming of such colonies; and
- c) whether there is any proposal under consideration of the Government to regularize such colonies?

Pay Scale of Doctors

27 Sh. GHANSHYAM DASS (Yamunanagar):

Will the Health Minister be pleased to state:-

- a) whether it is a fact that there is great disparity in the pay scales of doctors in two departments of Government i.e., the Medical Education Department and Health Department;
- b) it is also a fact that the Doctors working in the Government Medical Colleges of Haryana have much better avenues of promotion and get better financial benefits in comparison to the Doctors working in Health Department even with the same qualification; and
- c) if so, the reasons for such disparity togetherwith the steps are being taken by the Government to remove such disparity?

To Construct the School Building

28 Sh. GHANSHYAM DASS (Yamunanagar):

Will School Education Minister be pleased to state:-

- a) whether it is a fact that the building of Government Senior Secondary School, Hamida (Code No. 0216) has been declared as unsafe; if not, the time by which it is likely to be declared as unsafe; and

b) the time by which a new building of said school is likely to be constructed after demolition of old building togetherwith the extent of budget likely to be incurred thereupon?

To Open Sub Health Centre

29 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Health Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to open Sub Health Center in village Ahirka of Jind Assembly Constituency; and
- b) if so, the time by which it is likely to be opened?

To Construct Four Lane Road

30 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Deputy Chief Minister be pleased to state:-

- a) whether there is any proposal under Consideration of the Government to construct four lane road from Patiala Chowk upto Narwana road by-pass of Jind city; and
- b) if so, the time by which it is likely to be constructed?

To Implement the New Education Policy

31 Sh. VARUN CHAUDHRY (Mullana):

Will the School Education Minister be pleased to state the action taken by the Government to implement the New Education Policy (2020) in the State

togetherwith the time by which the abovesaid policy is likely to be implemented?

Details Regarding Buses

32 Sh. VARUN CHAUDHRY (Mullana):

Will the Transport Minister be pleased to state:-

- a) the sanctioned strength of buses in the year 2014 and 2023;
- b) the year wise number of buses purchased and condemned since the year 2014;
- c) the year wise number of buses in working condition since the year 2014;
- d) the number of pink colour buses purchased for women commuters alongwith the reasons for not plying these buses dedicatedly for women in the State;
- e) the justification of changing the working life span of buses from eight years to fifteen years; and
- f) the reasons for delay in purchase of new buses (in case)?

Details of the C.M. Announcements

33 Smt. SEEMA TRIKHA (Badkhal):

Will the Chief Minister be pleased to state the present status of the announcements made by the Hon'ble Chief Minister at Badkhal 'Vikas Rally' on 07.06.2015?

To Open an ITI

34 Sh. HARVINDER KALYAN (Gharaunda):

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to open a Government ITI in the Yamuna belt villages of Gharaunda Assembly Constituency; if so, the details thereof

togetherwith the time by which the abovesaid proposal is likely to be materialized?

Compensation to the Farmers

35 Ch. AFTAB AHMED (Nuh):

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the compensation of Rabi Crops, 2022, damaged due to heavy rains/water logging in the State has not been disbursed to the affected farmers so far;

(b) the reasons for which the compensation of about amounting to rupees 32 crores out of total amounting to rupees 41 crores of Nuh District have not been disbursed to the farmers so far;

c) persons/officials responsible for causing the delay in disbursement of this compensation togetherwith the action taken by the Government against such persons; and

(c) whether the disbursement of compensation has also been pending in other districts of State?

To Construct the Four Lane Road

36 Ch. AFTAB AHMED (Nuh):

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to repair the badly damaged/unmotorable portion of road from Nuh town to Alwar upto Rajasthan border(NH 248-A); if so, the time by which the said work will be started and completed; and

b) if not, the reasons therefor?

To Provide Facilities under Shiv Dham Yojana

37 Smt. GEETA BHUKKAL (Jhajjar):

Will the Development and Panchayats Minister be pleased to state:-

a) whether it is fact that there is lack of facilities in cremation grounds of villages of Jhajjar Assembly Constituency i.e. Guddha, Matanhail, Bhurawas, Reduwas, Ladain, Mundsa, Rudiawas, Kondrawali, Dhanirwas, Sunderheti, Bambulia, Dhania, Jhanswa, Bhadana and Jhajjar City; and

b) if so, the time by which facilities are likely to be provided in the cremation grounds of abovesaid villages under Shiv Dham Yojana of Government?

Basic Facilities in Sectors of HSVP

38 Smt. GEETA BHUKKAL (Jhajjar):

Will the Chief Minister be pleased to state:-

a) whether it is fact that intkal/mutation of the land acquired for Sector 7, 8, 9, 9(a) and 10 has not registered by the HSVP in Jhajjar city so far; and

b) the time by which the basic facilities like proper roads, parks, cleanliness and Police Post are likely to be provided by HSVP in the fully developed Sector 6, Sector 9 and other sectors of Jhajjar city which are in very bad condition?

To Make Arrangements for Transport

39 Sh. BALRAJ KUNDU (Mehem):

Will the Transport Minister be pleased to state:-

a) whether it is a fact that the schools of rural area of State are being closed due to less strength of students; and

b) whether there is any proposal under consideration of the Government to make arrangements of transport for pick and drop the students of such schools which are going to close, to the schools of other adjacent villages togetherwith the details thereof?

Details of Ayushman Card

40 Sh. BALRAJ KUNDU (Mehem):

Will the Health Minister be pleased to state:-

- a) whether the poor people of state are getting the treatment in private Hospitals on Ayushman Card;
- b) if so, the district wise number of people treated in the private hospitals on Ayushman Card during last one year; and
- c) the details of the payment made by the Government to the private hospitals in respect of medical expenditure of treatment of poor people togetherwith the details thereof?

Chandigarh.

Dated: The 15th December, 2023.

R.K. Nandal,

Secretary.